NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CA(CAA) No. 62/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABA BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017

Name of the Company:

Gopal Glass Works Ltd. &

Gopal Mirror Coating Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R Pare

ADVOCATE

PETITIONER. The

2. Juimin R Poute1

ADVOCATE

PETITIONER.

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(Both are 400

Swylis, soposkar)

<u>ORDER</u>

Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Jaimin Patel present for Applicants.

Additional Affidavit filed by the Learned Counsel for Applicant along with the board resolution.

Heard Learned Counsel for Applicant.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 12th day of May, 2017.